

**OPT-IN DECLARATION FOR PERSON APPLYING FOR REGISTRATION**

*(See para 4(xxxvi))*

**Declaration by a person applying for registration before the jurisdictional GST authority declaring the premises to be a 'specified premises'.**

Reference No.-

Date: -

1. I/We ..... (name of Person) have applied for registration *vide* ARN No. .... and do hereby declare that the premises at .....(address)..... shall be a 'specified premises' from the effective date of registration till the end of the Financial Year.
2. Further, I/We understand the said declaration will apply to the subsequent Financial Years also, unless I/We declare the premises as not a 'specified premises' by filing a declaration in the format specified at Annexure IX.

Legal Name: -

ARN: -

PAN No.

Name of Authorized Signatory:

Signature of Authorized Signatory:

(Dated acknowledgment)

Note: The above declaration shall have to be filed separately for each premises.